

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:577
ANSWERED ON:24.07.2003
NCES IN BIHAR
RAJO SINGH

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) the quantum of work done in the field of Non-Conventional Energy Sources in Bihar during each of the last three years and the progress made in this regard;
- (b) whether the Union Government are satisfied with this progress; and
- (c) if not, the reasons therefor and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN)

(a): The Ministry is implementing various programmes based on non-conventional energy sources such as solar, wind, biomass and small hydro throughout the country, including Bihar. The achievements made under the major non-conventional energy programmes during the last three years, i.e., 2000-01 to 2002-03, in Bihar are given in Annexure.

(b) & (c): The matter is being pursued with the State Government to give purchase price preference to renewable power on the lines of the guidelines provided by this Ministry, which is expected to give a major boost to investment in this Sector in the State.

Annexure referred to in reply part (a) of Lok Sabha unstarred Question No.577 for answer on 24-7-2003 regarding NCES in Bihar.

Achievements made under various non-conventional energy programmes during the last three years, i.e., 2001-02 to 2002-03 in Bihar.

S.No.	Programme	Achievement	
	2000-01	2001-02	2002-03

1.	Biogas Plant (No.)	584	519	559
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2.	Improved Chulha (No.)	1654	483	6523
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3.	Solar Photovoltaic Systems			
	Street Lighting System (No.)	0	32	0
	Home Lighting System (No.)	100	225	0
	Solar Lantern (No.s)	200	2500	0

4.	Solar photovoltaic Pump (No.)	09	0	01
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5.	Aditya Solar Shop (No.)	0	0	04
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6.	Integrated Rural Energy Programme (No. of Block)	48#	48#	48#
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Sanctioned till 1997-98.